

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 120 of 2012**

**Dated : 13<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr.V.J. Talwar, Technical Member**

**Tata Power Delhi Distribution Company Ltd. ...Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri  
Mr.Anand K. Srivastava

Counsel for the Respondent(s): Mr. Jayant Nath, Sr. Adv.  
Mr. Vivek Narayan Sharma  
Mr. Vishal Sharma for R.2  
Mr. Sachin Datta with Mr. Vineet Tayal for R-1

**ORDER**

We have heard the Learned Counsel and Learned Senior Counsel for all the parties. They are directed to file their respective written submissions on or before 01.04.2013 after serving copy on the other side.

Post the matter for reporting compliance on **02.04.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/ak**